

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 35 of 1996.

Wednesday this the 10th day of January, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

R. Ramasamy,
Diesel Assistant,
Southern Railway, Erode,
Now working at:
Shornur Railway Station,
Shornur.

.. Applicant

(By Advocate Shri T.C.Govindaswamy)

Vs.

1. Union of India through the
General Manager,
Southern Railway,
Headquarters Office,
Park Town P.O., Madras-3.
2. The Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat.
3. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Park Town P.O., Madras-3.

.. Respondents

(By Advocate Shri George Joseph)

The application having been on 10th day of January, 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant has moved Senior Divisional Personnel Officer
for refixation of his pay. The application has been pending
consideration for more than eleven months. Learned Standing
counsel for respondents submits that a speaking order

will be passed on A-4 and communicated to applicant within two months from today. We record the submission, and dispose of the application accordingly. No costs.

Wednesday this the 10th day of January, 1996.

P Venkatakrishnan
PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

rv10/1

List of Annexures

1. Annexure-A4:

1. A true copy of the representation dt.15.2.95
submitted by the applicant to the second
respondent.